

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

113. I.A. 5573/2023

IN

C.P. (IB)-33(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.03.2024**

NAME OF THE PARTIES: Oriental bank of Commerce

VS

Mangal Iron Pvt Ltd

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **18.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)